

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2011 &
I.A. Nos. 123, 183 & 195 of 2011

Dated: 19th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Himachal Pradesh State Electricity BoardAppellant (s)
Versus

M/s Jai Prakash Power Ventrues Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. R.K. Mehta & Mr. Antaryami Upadhyay &
Mr. A. David

Counsel for the Respondent (s) : Mr. S.B. Upadhyay, Sr. Adv. with
Mr. Pawan Upadhyay, Mr. Jayesh Gaurav
for R.1

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **04.11.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS